

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2535  
ANSWERED ON:12.03.2010  
TRANSFER POLICY IN RESPECT OF MOS SMOS AND CMOS  
Saroj Smt. Sushila

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the transfer policy of the Government in respect of Officers in Central Government Health Scheme (CGHS) Unani Dispensaries/Units in Delhi;
- (b) whether the policy is being implemented in letter and spirit;
- (c) if not, the reason therefore; and
- (d) the steps taken or proposed by the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) There is no separate policy in respect of officers in CGHS Unani Dispensaries/Units in Delhi. However, the general transfer policy for all streams of medicines for CGHS Delhi is as under:

1. Transfers to be made every three years from one dispensary to another by the Additional Director of the Zones considering that there is a minimum inconvenience.
2. Incharges of dispensary may be allowed a longer stint of 4 years and there is no sudden dislocation by having the Incharge of the dispensary as well as other doctors moving at the same time.
3. Transfers within different zones can be effected with the approval of the competent authority and in case any Doctor is having any special problem his/her request will be considered by a committee comprising of Director, CGHS, Addl. DDG (HQ) and Addl. Director (HQ), CGHS.

- (b) Yes.
- (c) Not, applicable.
- (d) Not, applicable.